NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

34. IA 1203/2022 In C.P. (IB)/29(MB)2022

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2022

NAME OF THE PARTIES: - LICHFL Trustee Company Private Limited
V/s
Sunita Pandurang Shinde

APPEARANCES: -
FOR FINANCIAL CREDITOR : Adv. Raksha Thakkar
FOR CORPORATE DEBTOR : Adv. Jayshree Gilra

Section: 60(5) Sec 95(1) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **06.09.2022** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish